

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17-09-2020 AT 10.30 AM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/1466/2019  
NAME OF THE PETITIONER(S) : VIGNESH METAL AND INDUSTRIES  
NAME OF THE RESPONDENT(S) : GOLDEN ENGINEERING TECHNOLOGIES PVT LTD  
UNDER SECTION : 9 RULE 6 OF IBC 2016

(16)

[IBA/1466/2019]

**ORDER**

Learned Counsel Mr. A.M. Sridharan for Petitioner and Learned Counsel Raghupathy for Respondent are present.

Counsel for Petitioner submits that a compromise has been arrived at between both the parties and Memo of Compromise has also been filed at the Registry.

Accordingly, **IBA/1466/2019** is **dismissed as settled out of Court.**

-sd-

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

-sd-

**[R. SUCHARITHA]**  
**Member (Judicial)**

*knp*